

(c) whether this 24 hours-5-day week at plant level mooted by the above Committee will be given a trial at least in some of the undertakings under the control of his Ministry ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI PAT-TABHI RAMA RAO) : (a) Yes, Sir.

(b) and (c) This Ministry would follow such guidelines as may be prescribed by Government in this regard.

**Sanction of Amount for Uniforms to Class IV Employees**

9437. SHRI K. MALLANNA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Ministry of Home Affairs is empowered to frame rules regarding the sanction of amount for uniforms to the Class IV employees (Messengers) in the Government of India;

(b) if so, how much amount is granted in favour of this category for uniforms shoes etc.;

(c) whether washing allowances are also sanctioned in favour of such categories including Home Guards and other Departments of the Government of India in which uniforms are supplied to higher ranking persons; and

(d) if so, the facilities provided to such categories at present ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH) : (a) and (b) Uniforms are supplied to certain specified categories of Group 'C' and Group 'D', including Messengers, in accordance with the Government orders on the subject. No amount is sanctioned for this purpose to the individual staff, but prescribed items of uniforms are procured by the Government and issued to the eligible employees.

(c) and (d) Washing allowance is admissible to eligible categories of staff who are provided with uniforms.

Home Guards is a voluntary force raised and administered by State Governments under the State Home Guards Acts/Rules. Home Guard volunteers are also granted specified washing allowance whenever called out on duty.

**Ban on Entry of Civilians in Security Zone**

9438. SHRIDIGAMBER SINGH :  
SHRI SANAT KUMAR MAN-DAL :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether his attention has been drawn to the news item captioned 'When Frenchman was Kashmiri' appearing in the 'Statesman' dated 9 April, 1984;

(b) if so, the outcome of the investigation made as to how the French anthropologist had entered the forbidden security zone in the military strategic areas bordering Pakistan in September, 1982; and

(c) the steps being taken to check the entry of unauthorised civilians in this prohibited area ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH) : (a) Yes, Sir.

(b) and (c) Information is being collected and will be laid on the Table of the House.

**Scientific Instruments Lying Idle in various Research Organisations**

9439. SHRI A. R. MALLU : Will the PRIME MINISTER be pleased to state :

(a) whether Government have collected information regarding the idle worth of scientific instruments lying in various research organisations and universities in the country for want of repairs;

(b) whether it is also a fact that many of scientific instruments have gone out of fashion or have been replaced by modern instruments but the old are still lying idle;

(c) whether the Electronic Commission propose to set up a Task Force to repair them or declare them condemned; and

(d) whether the Electronic Commission would also like to find out the remedial measures in this regard ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY, ATOMIC ENERGY, SPACE, ELECTRONICS AND OCEAN DEVELOPMENT (SHRI SHIVRAJ V. PATIL) : (a) Information regarding the value of scientific